

Central Administrative Tribunal
Principal Bench
New Delhi

CP No.181/2017 in
OA No.3275/2014

New Delhi this the 10th Day of July, 2017

Hon'ble Shri V. Ajay Kumar, Member (Judicial)
Hon'ble Shri Shekhar Agarwal, Member (Administrative)

1. Smt.Mamta Rani,
W/o Sh. Shyam Sunder Mittal
Aged 47 years
Upper Division Clerk
Directorate of Panchayats
GNCT Delhi, 1, Kirpa Narain Marg,
Delhi-110054. Applicant

(Applicant in person)

VERSUS

Govt. of NCT of Delhi
Through

1. Shri (Dr.) M.M. Kutty,
The Chief Secretary,
Delhi Secretariat, 'A' Wing,
7th Level, I.P. Estate, New Delhi-110002.

2. Sh. K.R. Meena
The Commissioner
Food & Supplies, 'K' Block
Vikas Bhawan, New Delhi

3. Sh. (Dr.) J.P. Kapoor
The Director, Family Welfare
Vikas Bhawan II, Near Metcalf House,
Civil Lines, Delhi-110054.

4. Shri Madhup Vyas
The Secretary
Health & Family Welfare
9th Level, 'A' Wing
Delhi Secretariat
I.P. Estate, New Delhi-110002.

5. Shri Shurbir Singh
The Registrar
Co-operative Street, New Delhi-110001. ... Respondents

(By Advocate: Mrs. P.K. Gupta for R-1 to 4, Mr.B.N.P. Pathak for R-5)

O R D E R (ORAL)

(By Hon'ble Shri V. Ajay Kumar, Member (J)):-

When this matter was taken up for hearing, it is submitted by the counsel for the respondents that they have complied with the orders passed by this Tribunal in OA No.3275/2014, for which the applicant has also agreed to. Accordingly, the CP is closed. Notices issued to the respondents are discharged. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

